

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/1298/2021

This the 12th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Abdul Rashid WaniApplicant

By Advocate:- Mr. M.A. Wani

Versus

Union Territory of Jammu and Kashmir through Commissioner Secretary to Govt., Forest Department Department, Civil Secretariat, Srinagar/Jammu and Others.

.....Respondents

By Advocate: Mr. Amit Gupta, AAG

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant has submitted that the applicant does not want to press this TA and it may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

Anand...

**(RAKESH SAGAR JAIN)
MEMBER (J)**